

RAJYA SABHA

Monday, the 8th December, 2014/17th Agrahayana, 1936 (Saka)

The House met at eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Now papers to be laid on the Table of the House. Shrimati Smriti Zubin Irani. ...*(Interruptions)*...

श्री आनन्द शर्मा : माननीय उपसभापति महोदय, आप प्रतिपक्ष को अपनी बात रखने का समय दें। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Let me finish this. ...*(Interruptions)*... Let me finish this. ...*(Interruptions)*...

श्री शरद यादव : महोदय, इनको बोलने दीजिए। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Let me do this.

I. Notification of the Ministry of Human Resource Development

II. Report and Accounts (2012-13, 2013-14) of various Sarva Shiksha Abhiyan Societies, Educational Institutions and related papers

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. S.O. 2078 (E), dated the 19th August, 2014, publishing the First Statutes of the Indian Institutes of Science Education and Research (IISER), under sub-section (3) of Section 34 of the National Institute of Technology, Science Education and Research Act, 2007. [Placed in Library. See No. L.T. 1082/16/14]

- II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Chandigarh Sarva Shiksha Abhiyan Society (SSA), Union Territory of Chandigarh, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 927/16/14]

- (ii) (a) Annual Report of the Navodaya Vidyalaya Samiti, NOIDA, Uttar Pradesh, for the year 2012-13.
- (b) Annual Accounts of the Navodaya Vidyalaya Samiti, NOIDA, Uttar Pradesh, for the year 2012-13, and the Audit Report thereon.
- (c) Review by Government on the working of the above Samiti.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) and (b) above.

[Placed in Library. *See* No. L.T. 849/16/14]

- (iii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), Rajasthan Council of Elementary Education, Jaipur, Rajasthan, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. *See* No. L.T. 1077/16/14]

- (iv) (a) Annual Report and Accounts of the Rajya Madhyamik Shiksha Mission implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Chhattisgarh, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. *See* No. L.T. 731/16/14]

- (v) (a) Annual Report and Accounts of the Indian Institute of Advanced Study (IIAS), Shimla, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. *See* No. L.T. 1076/16/14]

- (vi) (a) Annual Report and Accounts of the Bihar Madhyamik Shiksha Parishad implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Bihar, for the year 2012-13, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. See No. L.T. 1080/16/14]

- (vii) (a) Annual Report and Accounts of the Madhya Pradesh Madhyamik Shiksha Samiti implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Bhopal, for the year 2012-13, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Placed in Library. See No. L.T. 1079/16/14]

- (viii) (a) Annual Report and Accounts of the Rajiv Vidya Mission (SSA) Hyderabad, Andhra Pradesh, for the year 2012-13, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.

[Placed in Library. See No. L.T. 930/16/14]

I. Notification of the Ministry of Coal

II. Notifications of the Ministry of Power

III. Report and Accounts (2013-14) of various Power Corporations, JERC, Gurgaon and related papers

IV. Report and Accounts (2013-14) of C-WET, Chennai, SSS-NIRE, kapurthala and related papers

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